

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 1483
TO BE ANSWERED ON 26/07/2022**

DISPLAY OF OBSCENITY IN PRIVATE CHANNELS

1483. SHRI ARUN KUMAR SAGAR:

Will the Minister of **INFORMATION AND BROADCASTING**

be pleased to state:

- (a) whether obscenity is being displayed without any check in the country and even Doordarshan Kendras and private channels are also not immune from this;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government proposes to amend Indian Penal Code and the Representation of Women (Prohibition) Act, 1986 and other related acts;
- (d) if so, the details thereof and the time by which these are likely to be amended; and
- (e) if not, the reasons therefor?

ANSWER

**MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG
SINGH THAKUR)**

(a) to (e): All programmes telecast on private satellite TV channels have to adhere to the Programme Code laid down under the Cable Television Networks (Regulation) Act, 1995 and the rules framed thereunder. Doordarshan follows the extant laws and the Programme Code issued by Prasar Bharati and does not permit any display of obscenity.

The Government issues advisories from time to time to broadcasters for adherence to the Programme Code. Appropriate action is taken in cases where Programme Code is found to be violated.

The Indian Penal Code has several provisions prohibiting sale, distribution, exhibition, circulation, etc. of obscene content/material. The Indecent Representation of Women (Prohibition) Act, 1986 prohibits the indecent representation of women through advertisement, publication, writing and painting or in any other manner. The Information Technology Act, 2000, has several provisions to deal with cyber crime, including those related to women security such as identity theft, cheating by personation, violation of privacy, publication or transmission of obscene material/material containing sexually explicit act/material depicting children in sexually explicit act in electronic form.
